

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 98/(MAH)/2010
CA No.

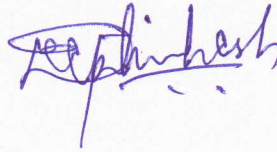

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.10.2016

NAME OF THE PARTIES: Mr. Dilipkumar Shrivastava
V/s.
M/s. Sudeep Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|-----------------------|------------------------------------------------------------------|---------------------------------------------------------------------------------------|
| 1 | Dr. Deepthi Mukesh | Advocate for Respondents no. 1, 2, 3, 4, 8, 9, 12 & 14. |  |
| 2 | Adv. Prasad Tejpal | Advocate for Petitioner |  |

Common Order

CP No. 32 & 33/111/CLB/MB/MAH/2010

CP No. 97 & 98/397-398/CLB/MB/MAH/2010

At the request of the Petitioner side, list this matter for hearing on
25.11.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)